

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CA (CAA) No. 11/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Energon Petro Products Pvt Ltd & M/s. Energon Containers Pvt Ltd & M/s.
Energon Gas Pvt Ltd **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Naresh Kumar Sangam, for petitioner present physically.
Matter passed over.
Matter called again. Heard. **Orders reserved.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)